

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6678
ANSWERED ON:10.05.2005
FIRE FIGHTING EQUIPMENT
Jha Shri Raghunath

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a safety audit conducted by New Delhi Power Limited (NDPL) in some parts of Delhi has revealed that some of the schools, hospitals, cinema halls lack fire fighting equipment and found them unsafe; and

(b) if so, the measures taken by the Government to make these public places safe for public use?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a): Yes, Sir. The North Delhi Power Limited (NDPL) conducted a safety audit in July, 2002 and deficiencies in electrical installations were conveyed by them to the consumers.

(b): Government of National Capital Territory of Delhi has reported that the buildings of hospitals and cinema halls, constructed after enforcement of the Building Bye Laws, 1983 have the fire safety measures in accordance with the law. The buildings of cinema halls are provided with the requisite fire safety measures as per the Cinematography Rules also. As regards fire safety in school buildings, irrespective of the height of the buildings, the Education Department of Government of National Capital Territory of Delhi has issued detailed fire safety instructions to be followed by all schools.